

**DAILY BOARD (COURT ROOM NO. 33)**  
**DATED 01.12.2020**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	CRA 675/17	Sanjay Dhawan V/S State and Suresh Bhosale	Argument.	
2.	ABA 354/20	Deepesh Rampratap Singh and 4 Ors V/S State Bhandup P.Stn	Argument.	
3.	222/18 HCTB	The State Vakola P.Stn V/S Raja Ramwal Sahani.	R/E	
4	SC 579/17		R/E	

**Sheristedar**

**DAILY BOARD (COURT ROOM NO. 33)**

**DATED 02.12.2020**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
<b>Sr. No.</b>	<b>POCSO Spl. Case. No.</b>	<b>Name of Parties</b>	<b>Stage</b>	<b>Next Date</b>
1.	247/17	The State Byculla P.Stn V/S Dinesh Mangesh Ghadigaonkar and 1 Ors	Order on DA	
2.	707/18	The State Nirmal Nagar P.Stn V/S Mohd. Sajjad Rajji Ahmed Khan and 1 Ors	Order on Exh.	
3.	53/19	The State Shahu Nagar P.Stn V/S Abdulraheman Shahnadhusen Shaikh and 1 Ors	Reply	
4	663/19	The State Shahu Nagar P.Stn V/S Nadim Adam Basha Shaikh	Reply	

**Sheristedar**

**DAILY BOARD (COURT ROOM NO. 33)**

**DATED 03.12.2020**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
<b>Sr. No.</b>	<b>POCSO Spl. Case. No.</b>	<b>Name of Parties</b>	<b>Stage</b>	<b>Next Date</b>
1.	SC 232/18	The State Byculla P.Stn V/S Jiyauddin Mohd. Riyajuddin Shaikh	Discharge Application	

**Sheristedar**

**DAILY BOARD (COURT ROOM NO. 33)**

**DATED 04.12.2020**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
<b>Sr. No.</b>	<b>POCSO Spl. Case. No.</b>	<b>Name of Parties</b>	<b>Stage</b>	<b>Next Date</b>
1.	197/18	The State Parksite P.Stn V/S Bhanudas Sampatrao Chopade	Discharge Application	
2.	340/19	The State Chembur P.Stn V/S Yusuf Jan Mohd. Patanwala	Discharge Application	
3	ABA 335/20	Manoj Mahadev Pawar and Anr V/S State Ghatkopar P.Stn	Hearing	

**Sheristedar**

**DAILY BOARD (COURT ROOM NO. 33)**

**DATED 05.12.2020**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
<b>Sr. No.</b>	<b>POCSO Spl. Case. No.</b>	<b>Name of Parties</b>	<b>Stage</b>	<b>Next Date</b>
1.	ABA 1805/19	Kumud Ramshankar Vyas and 1 Ors V/S State Navghar P.Stn	Hearing	

**Sheristedar**